

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO.893 TO BE ANSWERED ON: 07.02.2025

Supply of Fertilizers for Rabi Crops in Bihar

893: SHRI RAJESH RANJAN:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government is aware of the fact that there is a huge shortage of fertilizers especially for Rabi crops in the State of Bihar;
- (b) if so, the details thereof and the steps taken by the Government in this regard;
- (c) whether middlemen are selling fertilizers at exorbitant rates by creating shortage of fertilizers supply; and
- (d) if so, the steps being taken by the Government to ensure adequate supply of fertilizers in each district of the State?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) to (d): The availability of fertilizers has remained adequate in the State of Bihar during the ongoing Rabi 2024-25 Season which is indicated in the table below:-

<Figures in LMT>

| FERTILIZER POSITION IN THE STATE OF BIHAR DURING RABI 2024-25 (FROM 01.10.2024 TO 02.02.2025) | | | | | |
|--|-----------------------------|---|---|--|---------------------------------------|
| PRODUCT GROUP | SEASONAL REQUIREMENT | PRO RATA REQUIREMENT FROM 01.10.2024 TO 02.02.2025 | AVAILABILITY FROM 01.10.2024 TO 02.02.2025 | DBT SALES FROM 01.10.2024 TO 02.02.2025 | CLOSING STOCK AS ON 02.02.2025 |
| UREA | 13.00 | 10.52 | 12.91 | 11.30 | 1.61 |
| DAP | 3.00 | 2.76 | 4.23 | 3.63 | 0.60 |
| MOP | 1.15 | 1.05 | 2.12 | 1.31 | 0.81 |
| NPKS | 4.00 | 3.81 | 4.55 | 3.48 | 1.07 |

No instance of middlemen selling fertilizers at exorbitant rates has been reported by the State Government of Bihar. Further, fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in black-marketing, hoarding and smuggling as per provisions of EC Act. Any complaint received at Department of Fertilizers level regarding hoarding of fertilizers is sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985.
